

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.310/00163/2018

Dated Monday, the 27th day of August, Two Thousand Eighteen

PRESENT

**HON'BLE MRS.JASMINE AHMED, MEMBER(J)
&
HON'BLE SHRI T.JACOB, MEMBER(A)**

1.Dr.V.Suba,
D/o V.Venkatesan,
No.33, Eswari Nagar Main Road,
F-15, G-Block, Ruby Paradise,
Eswari Nagar, Selaiyur,
Chennai 600 059.

2.Dr.A.Muthuvel,
S/o V.Arumugam,
C-108, Chitra Township Phase-I,
Darga Road, Pallavaram,
Chennai 600 043.

3.Dr.M.Marudhu Ramachandran,
S/o R.Murugesan,
G9, Ruby Enclave,
108/33, Valmiki Street,
East Tambaram, Chennai 600 059.

... Applicants

By Advocate M/s J.Srinivasa Mohan

Vs.

1.Union of India,
Rep., by its Secretary,
Ministry of Ayush,
AYUSH Bhavan, 2nd Floor, 'B' Block,
GPO Complex, INA, New Delhi-23.

2.National Institute of Sidha,
Rep., by its Director,
Tambaram Sanitorium,
Chennai 600 047.

... Respondents

By Advocate Mr.V.Chandrasekaran

ORDER**(Pronounced by Hon'ble Mrs.JASMINE AHMED, Judicial Member)**

The applicant has filed this OA under Section 19 of the Administrative Tribunal's Act, 1985 seeking the following relief:

"Direct the 1st Respondent to consider the representation of the applicants pursuant to the order in OA 1243/2017 dated 01.08.2017, simultaneously with the case of Medical Teachers (AYUSH – Siddha Doctors) and pass orders on the same day for both".

2. Mr.J.Srinivasa Mohan, counsel for the applicant is present in the court and prays permission to withdraw this OA with liberty to file fresh OA with fresh cause of action, which is allowed.
3. Accordingly, OA is dismissed as withdrawn.

(T.JACOB)
MEMBER (A)

(JASMINE AHMED)
MEMBER (J)

27.08.2018

M.T.